GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA

UNSTARRED QUESTION NO -1068

ANSWERED ON - 31/07/2024

CENTRAL ROAD AND INFRASTRUCTURE FUND ACT, 2018

1068. # SHRI CHUNNILAL GARASIYA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has laid down any guideline/framework for sanctioning new works (State Roads) under the Central Road and Infrastructure Fund Act, 2018;
- ((b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The Ministry has finalized the criteria for allocation of funds for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) Scheme in consultation with the Ministry of Finance under the amended CRIF Act, 2000.

The criteria inter-alia provides for finalization of list of projects by the Ministry in consultation with State Governments/ Union Territories (UTs), Administrative Approval of projects (included under finalized lists) by concerned State Governments/ UTs, Technical Approval and Financial Sanction (TA&FS) of administratively approved projects by State/ UT Public Works Departments (PWDs), Road Construction Departments/ Corporations, etc., permissible excess cost of upto 10 percentage over administratively approved cost, maintaining a revolving balance of one third of accrual/ allocation for the States/ UT for the year with State/ UT while releasing funds, release of funds to States/ UTs in Quarterly instalments linked to submission of Utilization Certificates (UCs), further release of funds by State Governments/ UTs to concerned executive agencies (e.g. PWDs, Road Construction Department/ Corporation, etc.) within 7 days of release of funds by the Ministry, Project monitoring and quality control of works to be done at State/UT level at regular intervals, framework of Gati Shakti to be the guiding principle for identification, sanction and implementation of Projects, etc.
